

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH**

**CONTEMPT PETITION NO.170/0033/2020
IN
ORIGINAL APPLICATION NO.170/0795/2016**

DATED THIS THE 8TH DAY OF DECEMBER, 2020

CORAM:

HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)

HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)

M. Azeemshahed B. Mulla,
S/o late Shri B.C. Mulla
Aged about 33 years
Resident of Timber Yard,
10th Cross, Devpriyanagar,
Near Hiremath Garden,
Unkal, Hubballi-580 031.Petitioner

(By Advocate Sri B.S. Venkatesh Kumar)

Vs.

1. Shri A.K. Singh,
General Manager
South Western Railway Headquarters Office
Gadag Road, Huballi-580 020.

2. Shri B.G. Mallya,
Chief Personnel Officer
Personnel Branch,
South Western Railway Headquarters Office
Gadag Road, Huballi-580 020.

3. Shri Vilas K. Gunda,
Chief Medical Director,
Central Hospital (Medical Branch),
South Western Railway, Gadag Road, Huballi-580 020.

4. Dr. Arun Kumar,
Chief Health Director,
Central Hospital (Medical Branch),
South Western Railway
Gadag Road, Huballi-580 020.

5. Shri Vinod Yadav,
Secretary
Ministry of Railways
Railway Board
Rail Bhavan,
New Delhi-110 001.Respondents

(By Advocate Sri J. Bhaskar Reddy for Respondents)

O R D E R (ORAL)

PER: SURESH KUMAR MONGA, MEMBER (J)

Shri Bhaskar Reddy, learned counsel representing the Respondents while producing an affidavit of Shri Ashok Kumar, Principal Chief Personnel Officer, South Western Railway, Hubballi, has stated that the order dated 28.03.2017 passed by this Tribunal in OA.No.795/2016 has already been complied with, subject to outcome of pending Writ Petition before the Hon'ble High Court of Karnataka at Dharwad.

2. The fact as stated by Shri Bhaskar Reddy has not been disputed by Shri B.S. Venkatesh Kumar, learned counsel representing the petitioner.

3. In view of the above, nothing survives in the present Contempt Petition and the same is disposed of having been rendered infructuous.

4. Rule of the Court is discharged.

**(RAKESH KUMAR GUPTA)
MEMBER (A)**

vmr

**(SURESH KUMAR MONGA)
MEMBER (J)**

